

Item No.1

P.T. No.381/2003 IN  
O.A. NO.3186/2003

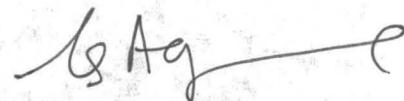
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16.1.2004.

Present : Shri D.K. Sammi, learned counsel for the  
applicant

P.T. No.381/2003

The applicant is posted at Rewari. It would  
be appropriate that he may file the said application  
in the Bench having the territorial jurisdiction. In  
the facts, there is no ground. Accordingly, the  
P.T.381/2003 is dismissed.



(V.S. AGGARWAL)  
CHAIRMAN

/ravi/